

[English]

**Allotment of White Printing Concessional Paper to States**

3791. SHRI RANJITSINGH GAEKWAD : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the quota of white printing concessional paper to various State Governments for printing school text books for 1986-87 i.e. April-September quarter;

(b) the quota of Gujarat sanctioned for school books;

(c) whether this allotment of printing paper for school books is adequate to meet the requirements of Gujarat; and

(d) if not, the reasons for short supply ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) The quantity of concessional white printing paper allotted to States/U.Ts. for the printing of School Text Books during the last three quarters of the year 1986-87 is as under :

|                          |            |
|--------------------------|------------|
| April-June 1986-87       | 21,406 MTs |
| July-September 1986-87   | 22,931 MTs |
| October-December 1986-87 | 21,864 MTs |
| Total :                  | 66,201 MTs |

(b) to (d). The State of Gujarat was allotted 2525 MTs of white printing paper during the period April-September, 1986 for the printing of school text books.

For the quarter October-December, 1986, Gujarat State was allotted 2645 MTs of paper for the printing of school text books. This included 1500 MTs as additional allotment to meet their requirements.

**Bhavnagar-Tarapur Railway Link**

3792. SHRI RANJITSINGH GAEKWAD : Will the Minister of RAILWAYS be pleased to state :

(a) whether a proposal for new Railway link between Bhavnagar and Tarapur has been pending with the Railway Ministry for more than 30 years; and

(b) if so, the reasons for delay in taking up the project ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Surveys for this rail link have been conducted in the past.

(b) Unremunerativeness of the project and constraint of resources.

**Law and Order situation in States affecting efficient running of Trains**

3793. SHRI RANJITSINGH GAEKWAD : Will the Minister of RAILWAYS be pleased to state :

(a) whether deteriorating law and order situation in certain States is affecting the working of the Railways while the trains pass through their territories; and

(b) if so, the steps being taken to ensure the safe and efficient running of those trains ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). Yes Sir. However, the responsibility for maintaining law and order on the railway premises rests with the State Government concerned through which trains pass and they ensure it through Government Railway Police. However, as and when law and order situation in any particular area deteriorates, the matter is immediately taken up with the police authorities of the State Government concerned for taking necessary preventive measures.

As far as railways are concerned, special drives and surprise checks are organised to control the menace of unauthorised alarm chain pulling and hose pipe disconnections. Precautionary measures are also taken by railways to ensure safe running of trains in disturbed areas.